

(b) how many Class III and Class IV retrenched employees of the Government of India have been absorbed at such during this period;

(c) how many retrenched employees are on the waiting list as on 1st April, 1960 in the Directorate; and

(d) the time by which these remaining employees are expected to be absorbed in the Central Government Offices.

The Deputy Minister of Labour (Shri Abid Ali): (a) Three.

(b) Class III 161; Class IV 63.

(c) 1,881.

(d) It is not possible to indicate this.

Indians in Burma

*1452. { **Shri Achar:**
Shri Raghunath Singh:
Shrimati Sahodrabai Rai:

Will the **Prime Minister** be pleased to state:

(a) whether the Indians in Burma and the Tamil Association in Burma presented a memorandum to him explaining their difficulties regarding their citizenship in Burma and other matters;

(b) whether Government have taken any steps to solve these difficulties; and

(c) if so, the results thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) A memorandum from the Tamil Association in Burma has been received.

(b) and (c). The majority of the points raised had previously been brought to the notice of the Government and of the Indian Embassy at Rangoon and, wherever necessary, the Indian Embassy had made representations to the Burmese authorities

concerned. These points have been further considered in consultation with the representatives of the Tamil Association and suitable instructions have been sent to the Indian Embassy at Rangoon. Results of the representations made to the Government of Burma will have to be awaited.

Assault on Films Division Personnel at Amritsar

*1453. { **Shri D. C. Sharma:**
Sardar A. S. Saigal:
Shri Hem Barua:
Shri P. C. Borooah:
Shri Achar:
Shri Khushwaqt Rai:
Shri Vajpayee:
Shri Daljit Singh:
Shri Aurobindo Ghosal:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that the personnel of the Films Division of the Ministry of Information and Broadcasting were assaulted by some people at Golden Temple, Amritsar while taking shots of the place with requisite permission and equipment was also damaged;

(b) if so, the cause of the incident; and

(c) the action taken against the persons responsible for the same?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) and (c). The State Government have intimated that a case has been registered under Section 435/427 of the Indian Penal Code and investigation is in progress.

Goa-Bombay Steamer Service

*1454. { **Shri Ram Krishan Gupta:**
Shri Pangarkar:
Shri D. C. Sharma:

Will the **Prime Minister** be pleased to refer to the reply given to Unstarred Question No. 1017 on the 7th